

Central Administrative Tribunal, Principal Bench

R.A. No. 291/2000 In

M.A. No. 23/2000 In

O.A. No. 32/2000

New Delhi, this the 3rd day of October, 2000

November

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Hon'ble Mr. Kuldip Singh, Member (J)  
Hon'ble Mr. Govindan S. Tampi, Member (A)

H.L. Sonar  
Wk. PGT (History)  
Kendriya Vidyalaya Sangathan  
R/o S-31, H-Block, Saket,  
New Delhi-110 017.

- Applicant

Versus

1. Kendriya Vidyalaya Sangathan  
Through its Jt. Commissioner (Admin)  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.

2. Chairman Kendriya Vidyalaya Sangathan  
& Minister of HRD,  
Shastri Bhawan, New Delhi-110 001.

3. Asstt. Commissioner (DR)  
Kendriya Vidyalaya Sangathan  
New Mehrauli Road,  
New Delhi-110 016.

- Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

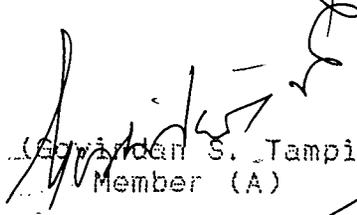
This RA has been filed by the applicant for review of the order passed in OA No. 32/2000 and MA No. 23/2000 on 4.8.2000.

2. The review applicant has tried to reagitate the same issues which he had raised in the aforesaid OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

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3. After going through the RA, we do not find any errors apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

  
(Govindan S. Tampi)  
Member (A)

  
(Kuldip Singh)  
Member (J)

Rakesh